ª.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R

ITEM NO. 1-A COURT NO. 8 SECTION XV
(For Judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 513/2000

Ruth Soren .. Appellant (s)

Vs.

Managing Committee, East I.S.S. .. Respondent(s)
D.A. & Ors.

[HEARD BY HON'BLE BABU AND VARIAVA, JJ]
DATE : 30.11.2000 : This matter was called on for pronouncement of judgtment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) : Mr. S.B. Upadhyay, Adv.

For Respondent (s) : Mr. S.K. Sinha, Adv.

O R D E R

.....L.....I.....J
.SP2

Hon'ble Mr. Justice S. Rajendra Babu pronounced the judgment of the Court. The appeal is dismissed. No costs.

.SP1

Charanjit [Meena Trikha]
Court Master

[Signed judgment is placed on the file]
Reportable.@@
EEEEEEEEEEE